Hindustan, Delhi
Tuesday, 14th January 2020; Page: 9
Width: 15.41 cms; Height: 7.62 cms; a4; ID: 41.2020-01-14.73

मानवाधिकार आयोग ने जांच शुरू की

अलीगढ़। हाईकोर्ट के आदेश पर मानवाधिकार आयोग की टीम एएमयू बवाल की जांच करने सोमवार को अलीगढ़ पहुंच गई। पहले दिन टीम ने सर्किट हाउस में अफसरों से मुलाकात करके शेड्यूल साझा किया। इसके बाद एएमयू के गेस्ट हाउस नंबर दो में प्रॉक्टर से घटनाक्रम की जानकारी ली और आफताब हॉल में पुलिस कार्रवाई दौरान हुई टूटफूट का जायजा लिया। मानवाधिकार आयोग की सात सदस्यीय टीम ने आईपीएस मंजिल सैनी की अगुवाई में स्थानीय पुलिस अफसरों से मुलाकात की।

Navbharat Times, Delhi
Tuesday, 14th January 2020; Page: 7
Width: 15.92 cms; Height: 21.00 cms; a4; ID: 21.2020-01-14.75

AMU पहुंची मानवाधिकार आयोग की टीम, पांच दिनों तक करेगी जांच

एनबीटी न्यूज, अलीगढ़ : अलीगढ़ मुस्लिम यूनिवर्सिटी में 15 दिसंबर की रात को हुए बवाल की जांच करने राष्ट्रीय मानवाधिकार आयोग की टीम ने एसएसपी मंजिल सैनी के नेतृत्व में सोमवार को जांच शुरू की। सात सदस्यीय टीम यहां पांच दिन रहकर घटना स्थलों का निरीक्षण, घायलों और हिरासत में लिए गए छात्रों, एएमयू वीसी आदि के साथ बातचीत कर जिला और पुलिस प्रशासन से भी वार्ता करके साक्ष्य जुटाएगी। एसएसपी मंजिल सैनी ने बताया कि राष्ट्रीय मानवाधिकार आयोग को इसकी जांच सौंपी गई है। उन्होंने घटनास्थल का निरीक्षण किया और हॉस्टल के साथ लाइब्रेरी और दो तीन अन्य जगहों जिन पर याचिका में आरोप लगाए गए हैं वहां भी टीम के साथ निरीक्षण करेंगी।

Shilong Times, Shilong
Tuesday, 14th January 2020; Page: 5
Width: 25.57 cms; Height: 11.18 cms; a4r; ID: 34.2020-01-14.44

continuation of the agita- Vijay Mech besides Ghosh. claimed that he is not affili- vice. *(PTI)* attacked students and faculty members inside. *(PTI)*

Jamia likely to move court for FIR against police

Hundreds of students gherao VC office, demand action

NEW DELHI: Jamia Millia Islamia VC Najma Akhtar on Monday said the varsity administration will "explore the possibility" of moving court for registration of an FIR against "police brutality" on the campus after hundreds of angry students gheraoed her office demanding action against the Delhi Police.

The vice chancellor said the National Human Rights Commission has already begun an inquiry into the December 15 police action and an NHRC team has visited the university and another will visit on Tuesday to record the statements of the "victims".

Akhtar's assurance came in the evening after students broke the lock on the main gate, barged into the office premises and raised slogans against her, demanding that an FIR be registered against the police by January 16. Akhtar twice tried to pacify the students during the day but they refused to relent. She also said she does not want a deadline to file the FIR against police as she will follow the procedure. The students said if police are not ready to register an FIR, they are ready to march till a cognizance of their complaint is taken.

They also demanded that the VC hold a press conference after an FIR is registered against the police and ensure safety of students on the campus and issue a statement in this regard.

An independent SIT probe of the police action should be done and no action should be taken by the administration against students and the FIR filed against students be withdrawn, they added.

When the VC came out to talk to students for the second time in the evening, she agreed to accept their demands but refused to give it in writing.

On December 15, as violence over the Citizenship Amendment Act flared up, police personnel entered the campus and cracked down on students. According to students, police personnel laid seige to the campus and those injured were not even allowed to get medical attention. *(PTI)*

Jamia Milia Islamia University students protest against their Vice Chancellor (VC) Najma Akhtar, in New Delhi on Monday. *(PTI)*